

Name of Corporate Debtor:		GALADA POWER & TELECOMMUNICATION LIMITED											
Date of Commencement of CIRP:		14th August 2019											
List of Creditors as on:		6th July 2023											
List of Operational Creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	DEPARTMENT OF FINANCE(Commissioner of Customs, NS-II, JNCH, Nhava Sheva)	Central Government	September,2019	34,501,707	34,501,707	Unsecured	No	NA	-	-	-	-	
2	Central Warehousing Corporation	Central Government	29/03/2023	47,746,055	47,746,055	Unsecured	No	NA	-	-	-	-	
3	CGST & Central Excise, Division - X, Silvassa, Daman Commissionerate	State Government	19/12/2022	12,164,474	-	Unsecured	No	NA	12,164,474.00	-	-	-	
4	Southern Power Distribution Company of Telangana Limited	State Government	18/2/2021	5,834,310	5,834,310	Unsecured	No	NA	-	-	-	-	
<b>Total</b>				<b>100,246,546</b>	<b>88,082,072</b>			-	<b>12,164,474</b>	-	-	-	-

Note

Added Central Warehousing Corp as per NCLT Order Dated 29.03.2023

**Contingent claims - Final orders in IA's awaited**

Name	IA no.	Date of filing	Amount claimed	Remarks
The Assistant Commissioner, CGST & Central Excise, Division - X, Silvassa, Daman Commissionerate	750 of 2023	19/12/2022	12164474	Final order awaited